# Name of the corporate debtor: MIRCO DYNAMICS PRIVATE LIMITED Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl.	Category of creditor	Summe	ary of claims	Summa	ry of claims	Amount of	A mount of	Amount of	Det	Remar
No.	Category of creditor		ceived		mitted	contingent	claims not		ails	ks,
110.		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	under verificati on	in Annexu re	if any
1	Secured financial creditors belonging to anyclass of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belongingto any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any classof creditors)	1	24,46,21,522.2	1	24,46,21,522.20	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class ofcreditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	1	16,32,572.00	1	0	0	0	16,32,572.00	7	
8	Operational creditors (other than Workmenand Employees and Government Dues)	0	0	0	0	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
	Total	0	24,62,54,094.2		24,46,21,522.20	0	0	16,32,572.00		

#### Annexure-1

Name of the corporate debtor: Mirco Dynamics Private Limited; Date of commencement of CIRP: 25 February 2022; List of creditors as on: 03 June 2022

# List of secured financial creditors belonging to any class of creditors

Sl.	Name	Details	of claim								Amount	Amount	Amount	Remark
No.	of	rec	eived			adm	itted			of	of any	of claim	of claim	s, if any
	Credi t-or		claimed	admitted by by party? security guarant s				% of voting share in CoC	continge- nt Clai m	Mutual dues, that may be set-off		under verifica- tion		
						interest	ee							
								NIL						

## Annexure-2

Name of the corporate debtor: Mirco Dynamics Private Limited; Date of commencement of CIRP: 25 February 2022; List of creditors as on: 03 June 2022

## List of unsecured financial creditors belonging to any class of creditors

Sl.								Amount of		Amount of		
No.	of cre- ditor		A 4	NI - 4	<b>A</b> 4	XX/ls - 41s	0/ - 64:	contingent claim	of any mutual	claim not a dmitted	claim und er verifica	if any
	uitoi		Amount of claim		covered	Whether related	% of voting share in	Claiiii	dues, that	umitteu	tion	
		recipe	admitted	01 0141111	by	party?	CoC		may be			
					guarantee				set-off			
	1					NIL						

# Annexure –3 Name of the corporate debtor: Mirco Dynamics Private Limited; Date of commencement of CIRP: 25 February 2022; List of creditors as on: 03 June 2022

# List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.			tails of receive d	Details of claim admitted  Amount Natur Amount Amount Whether %						Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks , if any
	The	Date of rec eipt	Amount claimed	Amoun tof claim admitt e d	Natur eof claim	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% votin g share in CoC	claim	dues, that may be set-off	admitted	verifica- tion	
		10-03- 2022	244621522.2	2	Term Loans, Cash Credit, interest and expenses dues		244621522.2	No	100	0	0	0	0	-

Name of the corporate debtor: Mirco Dynamics Private Limited; Date of commencement of CIRP: 25 February 2022; List of creditors as on: 03 June 2022

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

											(1 Infount 1		
Sl. No.	Name of cre-		ils of eceived	Details of claim admitted					Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	ditor	Date of receipt		Amount of claim admitted Nature of claim admitted Nature of claim admitted Nature of claim admitted Nature of covered by guarantee Nature of claim					ngent claim	dues, that may be set-off	not admitted	under verification	
				•		•	NII	_					

Name of the corporate debtor: Mirco Dynamics Private Limited; Date of commencement of CIRP: 25 February 2022; List of creditors as on: 03 June 2022

# List of operational creditors (Workmen)

Sl. No.	Name of 5uthorized	Name of	Details o						Amount of conti-	Amount of any	Amount of claim under		· · · · · · · · · · · · · · · · · · ·
	representa- tive, if any	work man	Date of receipt	claimed	of claim of related share in admitted claim party? CoC, if			% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	·
							NI	L					
										_			

# Annexure – 6 Name of the corporate debtor: Mirco Dynamics Private Limited; Date of commencement of CIRP: 25 February 2022; List of creditors as on: 03 June 2022

# **List of operational creditors (Employees)**

Sl. No.		Name empl		ils of eceived	De	aim admitte	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not		
	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	claim of related voting shar				mutual dues, th at may be set- off	under verifica –tion	admitted	
							NIL	11					

Name of the corporate debtor: Mirco Dynamics Private Limited; Date of commencement of CIRP: 25 February 2022; List of creditors as on: 03 June 2022

# List of operational creditors (Government dues)

Sl. No.	Details of	claimant	Details of claim received		I	Details of claim admitted				Amount of any	Amount of claim	claim not	Remarks,if any
	Departme nt	Govern ment	Date of receipt	Amou nt claime d	Amount ofclaim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable		mutual dues, th at may be set- off	under verifica –tion	admitted	
	State	Ministry of Labour and Employment		1632572		ESIC Contribution, interest and damages	No	Not Applicable	0	0	1632572	0	-

Annexure – 8
Name of the corporate debtor: Mirco Dynamics Private Limited; Date of commencement of CIRP: 25 February 2022;
List of creditors as on: 03 June 2022

# List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. Name Details of claim Details of claim admitted  No. of cre received										Amount of contin-	Amount of any		Amount of claim	Remarks, if any
	ditor	Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
NIL						NIL								
			·	·										
						•								

Name of the corporate debtor: Mirco Dynamics Private Limited; Date of commencement of CIRP: 25 February 2022; List of creditors as on: 03 June 2022

## List of other creditors (Other than financial creditors and operational creditors)

Name of cre		ails of received			Details of cl m admitte			Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks,
-ditor	Date of receipt	Amount claimed	Amount of claim of vered by admitted claim Security interest Amount co vered by guarantee party?						mutual dues, that may be set-off	not admitted	under verifica- tion	
<u> </u>				NIL								